

शिक्षा मंत्री (श्री मु० क० छागला) :

(क) और (ख). राष्ट्रीय बुनियादी शिक्षा संस्थान का इससे कोई सम्बन्ध नहीं है। राष्ट्रीय शैक्षणिक अनुसन्धान और प्रशिक्षण परिषद के राष्ट्रीय मूलभूत शिक्षा-केन्द्र का विचार है कि देश के चुने हुए क्षेत्रों में प्रौढ़ शिक्षा के विभिन्न पहलुओं का अध्ययन कराया जाए। इस कार्य के लिए क्षेत्रों के चुनाव के बारे में निर्णय करना अभी रहता है। साक्षरता के निम्न प्रतिशत के कारणों की जांच, साक्षरता कार्य की सफलता के लिए आवश्यक परिस्थितियां, साक्षरता के उद्देश्य, अनुवर्ती कार्य की साक्षरता तथा नए साक्षरों के लिए पाठ्य-सामग्री की व्यवस्था, इत्यादि कार्य इस अध्ययन में शामिल होंगे।

अनुसन्धान अध्ययन की रूपरेखा पूरी कर ली गई है और कार्य शीघ्र ही शुरू होने वाला है।

Three-Year Degree Course

1091. { Shri Maheswar Naik:
Shrimati Savitri Nigam:

Will the Minister of Education be pleased to state:

(a) whether attention of the Union Government has been drawn to the view expressed by the Principals of Calcutta Colleges at a Conference held in early October this year to the effect that the system of three-year degree course has not attained the success hoped for and that the old system was working better; and

(b) if so, whether Government propose to reconsider the matter?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) No, Sir. The recent Conference of State Education Ministers, Vice-Chancellors and Eminent Educationists held at New Delhi on November 10—12, 1963, did not consider it necessary to do so. However, the Inter-University Board of India would

examine the question at their next meeting to be held at Varanasi on December 29—31, 1963.

Commission on Indian Oil Company Petroleum Products

1092. Shri A. V. Raghavan: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether there is discrimination in the rate of commission allowed to State Transport Undertakings and Co-operative Societies on petroleum products sold by the Indian Oil Company;

(b) if so, the difference in rate; and

(c) whether there is any proposal to increase the rate of commission to co-operative societies?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) and (b). The rates in respect of supplies to the various State Transport Undertakings are determined on the basis of tenders; the rates are, therefore, variable. The sale of petroleum products to co-operative societies is governed by special rebates. It is not in the public interest to disclose the pricing arrangements between the Indian Oil Company and its customers.

(c) No.

Oil Refinery at Haldia

1093. { Shri S. C. Samanta:
Shri Sobodh Hansda:
Shri M. L. Dwivedi:
Shri B. K. Das:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that in the part of the Fourth Plan, an oil refinery is going to be set up at Haldia;

(b) if so, the capacity of the proposed refinery; and

(c) the nature of preliminary works proposed to be done by the end of the Third Plan?

The Minister of Petroleum and Chemicals (Shri Hamayun Kabir): (a) and (b). The establishment of a 2 million ton refinery in the Calcutta area during the Fourth Plan is under consideration.

(c) This will be known after receipt and examination of proposals for the construction/operation of the refinery.

Christian Missionaries

1094. { **Shri Surendranath Dwivedy:**
Shri Rishang Keishing:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that services of some Christian Missionaries are being utilised by China both in India and abroad in support of the Chinese side on Sino-Indian dispute; and

(b) whether Government have come across any booklet on India-China conflict by any foreigner attached to a Missionary Group being circulated in India?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):

(a) No such case has come to the notice of the Government of India.

(b) No, Sir.

Sports

1095. { **Shri Karni Singhji:**
Shri V. B. Deo:

Will the Minister of Education be pleased to state:

(a) whether Government are aware of the unsatisfactory development in regard to various kinds of sports and the need for provision of adequate facilities and training personnel; and

(b) the steps Government propose to take to foster and develop different kinds of sports on international basis

and stimulate interest in the youth of the country?

The Minister of Education (Shri M. C. Chagla): (a) and (b). Government are aware of the need to provide adequate facilities and training personnel as also of participating in international meets to the extent consistent with our foreign exchange limitations. Government assist in the development of sport through the following schemes:—

Sending teams abroad including participation in Olympic, Commonwealth and Asian Games or inviting teams from abroad:

The Government of India assist Indian participation in international meets including the Olympic, Commonwealth and Asian Games by grants adequate to cover the return tourist class fare of the participants.

Participation of the representatives of the I.O.A. and National Sports Federations in the meeting of their international bodies:

The Government of India assist the Indian Olympic Association and National Sports Federations to enable participation of their representatives in the meetings of the relevant international bodies by grants adequate to cover the cost of return tourist class fare.

Coaching Camps:

Subject to certain conditions, financial assistance is extended by the Government of India to the Indian Sports Federations for holding coaching camps for the coaching of teams selected for participation in international sports meets.

Construction of Sports Stadia:

Financial assistance upto a maximum of Rs. 25,000 is extended for the construction of utility stadia costing Rs. 1 lakh or less.